

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

48. CP/1(MB)2023

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.03.2023**

Name of the Parties: Union of India Through SFIO
Vs
Belgium Aluminium & Glass Industries Private
Limited

SECTION 241(2), 246, 339 OF COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

1. Mr. M.S. Bhardwaj, Ld. Counsel for the Petitioner present. None present on behalf of the Respondents.
2. List this matter on **29.03.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)
/NP/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)